NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

24. C.P. 2038 (MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.07.2018**

NAME OF THE PARTIES: Kimberly Forestry Pvt. Ltd.

**V/s.**

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013.

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**Order**

Petition admitted, subject to payment of Rs.1,25,000/- as costs. Detailed order follows.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/